COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 46 OF 2016

Dated : <u>22nd February, 2018</u>

Present : Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Distribution Corporation LtdVs.Meghalaya State Electricity Regulatory Commission				Appellant(s)
				Respondent(s)
Counsel for the Appellant (s)	:	Ms. Sakie Jakharia		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha	n	

ORDER

Ms. Aanchal Arora for R-1

Ms. Sakhi Jakharia, learned counsel appearing for the Appellant submitted that she is filing rejoinder delay application during the course of the day.

Submissions made by learned counsel appearing for the Appellant, as stated above, are placed on record.

List the matter on <u>09.03.2018</u> as agreed by learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member Bn/pr (Justice N.K. Patil) Judicial Member